

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 346/2024 IA 3630/2023 IA 3642/2023
In C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: **IA 346/2024 Ravi Sethia RP Of Future
Lifestyle Fashions Limited Vs. Harnam
Infratech Private Limited**
**IA 3630/2023 M/S. Mohan Clothing
Co. Pvt. Ltd. Vs Future Lifestyle
Fashions Limited**
**IA 3642/2023 Ravi Sethia Resolution
Professional of Future Lifestyle
Fashions Limited VS Mr. Ranjan Rawat
Resolution Professional of Future
Supply Chain Solutions Limited**
IN THE MATTER OF
Bank of India
V/s
Future Lifestyle Fashions Limited

Section: 7, 19(2), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 346/2024:- Adv. Dhruvad Vaghani, Nandita Bajpai appeared for the Applicant. None has appeared for the Respondent. The present application has been filed by the Resolution Professional seeking direction against the Respondent to provide control and custody of all assets lying in the premises of the Respondent. Registry is directed to issue court notice to the Respondent intimating the next date of hearing. List the IA No. 346/2024 on **28.02.2024** for hearing.

IA No. 3630/2023:- Counsel, Aman Arora a/w Aradhan More appeared for the Applicant. Counsel, Nandita Bajpai a/w Adv. Nausher Kohli appeared for the Resolution Professional. At the request of the parties, list the IA No. 3630/2023 on **23.02.2024** for hearing.

IA No. 3642/2023:- Adv. Dhruvad Vaghani, Nandita Bajpai appeared for the Applicant. Adv. Dhananjaya Sud appeared for the Respondent/RP. At the request of the parties, list the IA No. 3642/2023 on **28.02.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)